

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/00388/2020

Monday, this the 24th day of August, 2020

CORAM:

Hon'ble Mr. P. Madhavan, Judicial Member
Hon'ble Mr. K.V. Eapen, Administrative Member

Suresh N.S., aged 32 years, Son of Sudhakaran, Time Scale Sorting Assistant, RMS EK Division, Kochi-11, residing at Nikarathil, Arthungal PO, Cherthala, Alappuzha-688 530. **Applicant**

(By Advocate : Mrs. Rekha Vasudevan)

V e r s u s

1. Union of India, represented by Secretary to Government of India, Ministry of Communications, Department of Posts, North Block, New Delhi – 110 001.
2. The Chief Postmaster General, Office of the Chief Postmaster General, Kerala Circle, Thiruvananthapuram, Kerala – 695 033.
3. Assistant Director (Estt. & Rectt.), Office of the Chief Postmaster General, Kerala Circle, Thiruvananthapuram, Kerala – 695 033.
4. Superintendent of Post Offices, RMS EK Division, South Railway Station, Ernakulam – 682 011.
5. Senior Superintendent of Post Offices, Ernakulam Division, Head Post Office, Hospital Road, Ernakulam-682 011. **Respondents**

(By Advocate : Mr. S. Ramesh, ACGSC)

This application having been heard on 24.08.2020 through video conferencing, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. P. Madhavan, Judicial Member –

Heard Advocate Mrs. Rekha Vasudevan appearing for the applicant and the Advocate appearing for the respondents through video conferencing.

2. The applicant is aggrieved by the posting granted to him to RMS, EK Division, contrary to his options. He has approached the 2nd respondent seeking a posting at Ernakulam Division as per the representation dated 13.7.2020. However, the same is still pending consideration. Hence, he has filed this OA seeking the following reliefs:

- “i) Declare that the applicant is fully entitled to be granted posting as per his option as Postal Assistant at Ernakulam Postal Division against one of the notified unreserved vacancies in Annexure A2.*
- ii) Direct the respondents to grant posting to the applicant as Postal Assistant at Ernakulam Postal Division against one of the notified unreserved vacancies in Annexure A2 notification.*
- iii) Alternatively, direct the 2nd respondent to consider and pass orders on Annexure A5 representation submitted by the applicant within a short time frame and before filling up the vacancies in UR category in the post of Postal Assistant in Ernakulam Division.*
- iv) Such other relief as may be prayed for and this Hon'ble Tribunal may deem fit to grant.*
- v) Grant the cost of this Original Application.”*

3. When the matter came up for consideration today, learned counsel for the applicant submitted that the applicant has given Annexure A5 representation and he will be satisfied if his representation is considered by the competent authority before the filling up of the vacancies.

4. Learned counsel for the respondents has no objection in considering the representation filed by the applicant.

5. In view of the limited relief sought by the applicant, without going into the merits of the case, the competent authority is directed to consider Annexure A5 representation dated 13.7.2020 filed by the applicant and pass a reasoned and speaking order within a period of

two months from the date of receipt of a copy of this order and before filling up the vacancies in UR category in the post of Postal Assistant in Ernakulam Division.

6. The Original Application is disposed of as above at the admission stage itself. No order as to costs.

**(K.V. EAPEN)
ADMINISTRATIVE MEMBER**

**(P. MADHAVAN)
JUDICIAL MEMBER**

“SA”

Original Application No. 180/00388/2020**APPLICANT'S ANNEXURES**

Annexure A1 – True copy of the order of appointment dated 15.6.2010 issued by the IP Cherthala Sub Division.

Annexure A2 – True copy of the notification No. Rectt/10-6/2019 dated 5.8.2019 issued by the Assistant Director (Mails).

Annexure A3 – True copy of the memo No. Rectt/10-6/2019 dated 8.7.2020 issued by the 3rd respondent.

Annexure A4 – True copy of the memo No. B-103 dated 21.7.2020 issued by the 4th respondent.

Annexure A5 – True copy of the representation dated 13.7.2020 submitted by the applicant along with the track consignment report.

RESPONDENTS' ANNEXURES

Nil

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